

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2016 of 1992

11/1

New Delhi, dated this the 3rd September 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Sukhpal Singh,
S/o Shri Bishan Singh,
R/o C-29, Staff Quarters,
Central Jail,
Tihar,
New Delhi-110064.

... APPLICANT

(None appeared)

VERSUS

1. Union of India through
the Chief Secretary,
Delhi Administration,
5, Alipur Road,
Delhi.
2. Lt. Governor, Delhi,
Rajniwas Marg,
Delhi.
3. The Dy. Commissioner,
O/o the Dy. Commissioner,
Tis Hazari,
Delhi.

.... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared either for the applicant or for the Respondents when the case was called out. We note that this case has been on board since 26.8.1997 and hence applicant cannot complain when the case would come up. In the absence applicant or his counsel the O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)
/GK/

S.R. Adige
(S.R. ADIGE)
Vice Chairman (A)